


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/85/230/HDB/2017
NAME OF THE COMPANY	PBEL Property Development (India) Pvt Ltd, Incor Chennai Projects Two Pvt Ltd, Incor Chennai Projects Three Pvt Ltd & Incor Chennai Projects Four Pvt Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh for A. Venkatesh	Advocate	99666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri G.Bhupesh on behalf of Shri A.Venkatesh, Ld. Counsel for Petitioner.

C.A. is disposed of by separate order and orders pronounced.



Member (T)

pc



Member (J)